HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)
*****

Subject: Celebrations of the Constitution Day on 26th November, 2021.

ORDER

No: 11259/2021/RG   **Dated:** 25/11/2021.

26th November is celebrated as the Constitution Day. To commemorate the adoption of the Constitution, the reading of the Preamble to the Constitution shall be organized at 11:00 AM sharp on 26th November, 2021, in both Wings of the High Court of Jammu & Kashmir and Ladakh as well as in District Court complexes of all Districts of UTs of Jammu & Kashmir and Ladakh.

The available senior Hon'ble Judge at each Wing of the High Court will lead the reading of Preamble to the Constitution, whereas, the Principal District Judges shall lead the reading of Preamble to the Constitution at their respective District Headquarters.

Social distancing norms and other SOPs issued as regards COVID-19 shall be strictly observed.

By Order.

(Jawad Ahmed)
Registrar General

No: 49423-462/RG/RG Dated: 25/11/2021.
Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
   .... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Director, J&K Judicial Academy, Jammu, for information
5. Registrar Judicial, High Court Wing Jammu/Srinagar for information and with the request to make the necessary arrangements for facilitating the ceremony of reading of Preamble to the Constitution.
6. All Principal District & Sessions Judges of UTs of J&K and Ladakh,
   .... for information and taking further necessary action regarding the ceremony of reading of Preamble to the Constitution.
7. CPC, eCourts, High Court J&K and Ladakh, with the request to get the same uploaded on the official website of the High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.

Registrar General